

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI-110054**

NOTICE

**SUBJECT : SCHEDULE OF INTERVIEW (TIER-IV) FOR THE POST OF
SENIOR PERSONAL ASSISTANT AND PERSONAL
ASSISTANT**

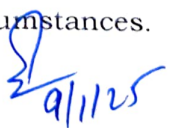
All the candidates who have successfully qualified the Skill Test (Tier-III) for the posts of Senior Personal Assistant (Post Code 801/24) and Personal Assistant (Post Code 801/24), as announced by DSSSB vide notices No. 1524 and 1526 dated 21.11.2024 and 03.12.2024 respectively, are hereby notified of the **SCHEDULE OF INTERVIEW (TIER-IV)** for the post of Senior Personal Assistant and Personal Assistant, as outlined below:

**SCHEDULE OF INTERVIEW (TIER-IV) FOR THE POST OF SENIOR
PERSONAL ASSISTANT AND PERSONAL ASSISTANT**

DATE	09.02.2025 (SUNDAY)
REPORTING TIME/SHIFT	09.00 A.M./Shift-I AND/OR 01.00 P.M./Shift-II
VENUE	EXTENSION BLOCK, TIS HAZARI COURTS, DELHI-110054 (NEAREST METRO STATION - TIS HAZARI)

Candidates are advised to regularly check the official website of Delhi District Courts at www.delhidistrictcourts.nic.in for further updates and relevant instructions. **Admit Cards are being sent/dispatched to the candidate's E-mail IDs and postal address (via speed post) provided in the application forms.**

If any of the candidates faces difficulties in downloading or obtaining the admit card, they must promptly send their request for Admit Card to E-mail ID rectbrct.ddc@ddc.nic.in within 10 days of this notification. Requests made through any other means shall not be considered under any circumstances.


(SANJAY GARG-I)
Principal District & Sessions Judge(HQs)
Delhi.

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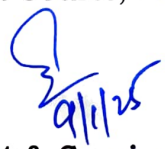
No 1664-1686 / Rectt. Cell/PA&SPA/(D.R.)/2025

Dated, Delhi the _____

09 JAN 2025

Copy forwarded for information to:-

1. The Office of Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
3. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North, North-West, South, South-East, Rouse Avenue District Court, Delhi/New Delhi.
4. The Ld. Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
5. PS to Sh. Dig Vinay Singh, Ld. District Judge, Commercial Court, West, Tis Hazari Courts, Delhi/Chairperson, Recruitment Committee.
6. PS to Sh. Rajesh Kumar Goel, Ld. District Judge, Commercial Court, Central, Tis Hazari Courts, Delhi/Officer In-charge, Recruitment Cell.
7. The Chairperson, DSSSB, with the request to direct the official concerned to upload the said Notice on the official website of DSSSB.
8. The Personal Office of the undersigned.
9. R&I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned Court Complex.
10. The Dealing Official, Website Committee, Delhi with the direction to upload the circular on the website of District Courts, Delhi.


Principal District & Sessions Judge (HQs)
Delhi.

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